

However, this bridge lies on NH 2 and not on N.H. 27.

(b) As reported by the State Public Works Department, the diversion for this bridge under construction was washed away twice, once in 1990 and again in 1991.

(c) The original estimated cost of this bridge as sanctioned is Rs. 16.33 lakhs. The post over-run due to delay in completion will be known when the revised estimate for this bridge is received from Government of Bihar.

(d) The main reason for delay in completion of the bridge is slow progress by the construction agency. The State Public Works Department has indicated that work is being expedited for early completion after the monsoons.

[English]

Export Oriented Units

7000. SHRI YELLAIAH NANDI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have announced some policy changes on canalised items and 100 percent export oriented units;

(b) if so, the details thereof;

(c) the number of 100 percent export Oriented Units presently operating in the country and their break-up, sector-wise;

(d) the total amount of foreign exchange earned by these units; and

(e) the special incentives the Government propose to give to these units for encouraging exports?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) and (e) The Government has reviewed the list of canalised items and certain items of Imports and Exports have been decanalised vide Public Notice No.195-ITC (PN)/90-93 dated 14.8.91 in respect of imports and No.23-ETC (PN)/91 dated 14.8.91 in the case of exports.

Salient features of the new policy for 100% EOUs are:-

- (i) 100% EOUs are eligible for Exim Scrips at the rate of 30% of net foreign exchange earnings.
- (ii) Net foreign exchange earned by EOUs can be clubbed with the earnings of their parent/ associated companies in the domestic area for the purpose of according Export House, Trading House of Star Trading House status for the latter.
- (iii) The duty applicable on DTA sale by EOUs has been reduced.
- (iv) The procedures for domestic sales by EOUs are being streamlined.
- (v) The IPRS Scheme for supply of steel to exporters is being extended to EOUs.
- (vi) A system of fast track approval on a time-bound basis is being introduced for new proposals for setting up EOUs.
- (vii) Powers are being delegated to Development Commissioners of Export Processing Zones to enable them to function as the nodal agencies for 100% EOUs also. These powers

include permissions for capacity enhancement, broad-banding, imports of additional capital goods, change of location and according permission for

domestic sales.

(c) There are at present 185 EOUs in operation in the country. Sector-wise break-up is as under:-

<i>Sector</i>	<i>No. of units in operation</i>
1. Engineering goods	33
2. Electronics	20
3. Chemical Plastics and Allied products	29
4. Food Agriculture and Forest products	20
5. Textiles	27
6. Granite	29
7. Others	27
Total	185

(d) The total amount of foreign exchange earned upto 31.3.91 is Rs.1043 crores approx.

Import Receipts

7001. SHRI HARADHAN ROY: Will the Minister of FIINANCE be pleased to state:

(a) the banks through which import receipts are brought to India; and

(b) the shortfall in receipts against imports during the last three years, year -Wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) As far as one can see, imports do not involve any receipts.

(b) Does not arise.

Implementation of Fourth Pay Commission's Recommendations for Calcutta Port Employees

7002. SHRIMATI. MALINI BHAT-TACHARYA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the recommendations of Fourth Pay Commission for Central Government Undertakings and other autonomous bodies are being implemented for the Calcutta port employees;

(b) if not, the reasons for delay in this regard;

(c) whether the amount of pension and gratuity being give to these employees is calculated on provisional basis; and